

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 199 of 1997

(UNLISTED)

Date of Order: 21.02-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

SUBHAS CH. ROY

-VS-

UNION OF INDIA & ORS.

Heard on: 21-02-97.

O R D E R

A.K. Chatterjee, V.C.

This application has been filed as an unlisted motion to-day by Mr. T.K. Bhattacharjee, ld. counsel, appearing for the petitioner as the petitioner is aggrieved by an order of transferring him from Maldah ^{he} to Sahibganj, Bihar for which/seeks quashing of the said transfer order on several grounds.

The transfer order is annexed as Annexure-A4 to the application at page 15 against which he made a representation to the authorities on 28th January, 1997 being Annexure-A5 at page 16 of the application which is still pending.

Hearing the ld. counsel for the petitioner, we find that the petitioner has already been relieved but has not yet joined the transferred post. In the circumstances, we consider it appropriate to dispose

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to dispose

of the application at this stage itself with a direction upon the respondents to treat the application itself as a representation for the ~~claims~~ reliefs claimed by the petitioner and to dispose it of by passing a speaking order which shall be communicated ~~forthwith~~ to the petitioner. Till such representation is disposed of, the petitioner shall not be ^{required} ~~asked~~ to join at the place where he is transferred. Application is accordingly disposed of.

Petitioner shall forthwith serve copy of the Application together with the annexures upon the respondents with a copy of the Order passed this day.

Certified copy of this Order be delivered to the petitioner by Monday next, i.e. 24.02.97.


21/2/97
(M.S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.